

**SUPREME COURT OF INDIA**

Coal India Limited

Vs.

New Satgram Engineering Works & Ors.

T.P.(Civil)No.12 of 2001

(H.K.Sema and Markandey Katju, JJ.)

06.02.2008

**ORDER**

1. Heard learned counsel for the petitioner at length. In view of our order dated 2/9/1997 passed in Civil Appeal No.4999/1984 arising out of SLP(C) No.14974/1983, nothing survives in this petition. It is, accordingly, dismissed.